

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

WEDNESDAY, THE 06TH DAY OF MAY 2020 / 16TH VAISAKHA, 1942

B.A.TMP NO.138 OF 2020

Crime No: 10/2020 of Varappuzha Excise Range
Ernakulam District.

Petitioner/Accused No:6:

Priyan aged 42,
S/o. Rajan
Ammanath House,
Thiruvallur, Alangad PO,
Aluva, Ernakulam District,
Kerala
Pin 683511

By, Adv. Sri CP Udayabhanu,
Adv Sri Pratheesh Kumar PU
Adv. Sri Navaneeth.N.Nath

Respondents/ Complainant:

1. State of Kerala,
Represented by the Public Prosecutor,
High Court of Kerala, Ernakulam,
Kochi-682031

2. The Excise Inspector
Varappuzha Range (Crime No: 10/2020),
Paravur Circle, Ernakulam, Kerala
Pin- 683517

BY P.P.SRI.AJITH MURALI & SANTHOSH PETER (SR)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 06.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.TMP No.138 of 2020

Dated this the 6th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted that he wants to withdraw the bail application. This bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN,

JUDGE

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